Abdulla (Tamil Nadu), Shri Mayankbhai Jaydevbhai Nayak (Gujarat), Shri Mahendra Bhatt (Uttarakhand), Shri Niranjan Bishi (Odisha) and Dr. Sasmit Patra (Odisha).

Now, Shri Pramod Tiwari, "Concern over crashing of Indian Stock Market and its impact on investors.

Concern over Crashing of Indian Stock Market and its impact on investors

श्री प्रमोद तिवारी (राजस्थान) : उपसभापति महोदय, दलाल स्ट्रीट रक्त रंजित हो गया है। चारों तरफ तबाही मची हुई है। शेयर मार्किट में तीस साल की रिकॉर्ड गिरावट दर्ज की गई है। पिछले पांच महीने में 95 लाख करोड़ रुपये स्वाहा हो गए हैं। विदेशी निवेशकों को भारतीय बाजार अब आकर्षक नहीं लग रहा है। इसलिए छह महीने में 1.67 लाख करोड़ रुपये बाजार से निकाले गए हैं। इन विदेशी निवेशकों को अमरीका और चीन का बाजार ज्यादा आकर्षक नज़र आ रहा है, तभी तो पिछले छह महीने में चीन के बाजार में 17 प्रतिशत की उछाल दर्ज की गई है, जबकि इसके एवज में भारतीय बाजार में 12 प्रतिशत की गिरावट दर्ज की गई है। इस तबाही के बीच सरकार मौन साधे हुए हैं। भारतीय शेयर बाजार, विश्व में सबसे खराब प्रदर्शन करने वाले बाजारों में शामिल हो गया है। बड़े-बड़े शेयर धड़ाधड़ गिर रहे हैं। बाजार की इस गिरावट का सबसे ज्यादा नुकसान छोटे निवेशकों को हो रहा है। वैश्विक बाजारों की कमज़ोरी, विदेशी निवेशकों की बिकवाली और अमरीका के नए टैरिफ से जुड़ी चिंताओं के चलते बाजार में यह गिरावट देखी जा रही है, लेकिन इस गिरावट में घरेलू कारण भी शामिल हैं। देश में आर्थिक मंदी की चिंता, उम्मीद से कम कमाई, रुपये की लगातार कमज़ोरी और कम उपभोग के कारण कॉरपोरेट कमाई भी शामिल है। भारत की जीडीपी में गिरावट आई है। अर्थशास्त्रियों का कहना है कि वित्त वर्ष 2025 की जीडीपी वृद्धि दर, आरबीआई और एनएसओ के पूर्वानुमान से कम रहेगी, क्योंकि वित्तीय वर्ष की पहली तिमाहियों में आर्थिक विकास तुलनात्मक रूप से धीमा है। सर, रुपये की कमज़ोरी ने विदेशी पूंजी निकास को बढ़ा दिया है, जिससे बाजार की धारणा पर और दबाव पड़ा है। दिसंबर-जनवरी महीने में एक करोड़ से ज्यादा लोगों ने एसआईपी बंद कर दिए। भारतीय शेयर बाजार अकसर देश की आर्थिक सेहत का पैमाना माना जाता रहा है। सरकार से शेयर बाजारों में गिरावट को रोकने के लिए दखल देने की मांग बढ़ गई है। मैं इस सदन के माध्यम से सरकार से आग्रह करता हूं कि नियोजकों को राहत पहुंचाने के लिए कोई ठोस कदम उठाए। इस सरकार की आर्थिक नीति देश को तबाही और बरबादी की ओर ले जा रही है। सरकार को सुधार करने की जरूरत है। जो कुछ लोग विश्व गुरु बन रहे हैं, विश्व गुरु कम से कम आर्थिक नीति को छोड़ दो, इसलिए छोड़ दो, क्योंकि उसमें आपने देश को तबाह और बरबाद किया है। मैं इन शब्दों के साथ सरकार से दखल की मांग करता हूं, धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Pramod Tiwari : Shri Mallikarjun Kharge (Karnataka), Shri Tiruchi Siva (Tamil Nadu), Shri Sanjay Singh (National Capital Territory of Delhi), Shri P. P. Suneer (Kerala), Shri A. A. Rahim (Kerala), Shri Haris

Beeran (Kerala), Shri Neeraj Dangi (Rajasthan), Shri Niranjan Bishi (Odisha), Dr. Fauzia Khan (Maharashtra), Dr. John Brittas (Kerala), Shri R. Girirajan (Tamil Nadu), Shri Imran Pratapgarhi (Maharashtra), Shri Saket Gokhale (West Bengal), Shri Sandosh Kumar P (Kerala), Dr. Sasmit Patra (Odisha), Shri Anil Kumar Yadav Mandadi (Telangana), Shrimati Jebi Mather Hisham (Kerala), Shri Ashok Singh (Madhya Pradesh), Shri Meda Raghunadha Reddy (Andhra Pradesh), Shri M. Mohamed Abdulla (Tamil Nadu) and Dr. Kanimozhi NVN Somu (Tamil Nadu).

Now, Dr. Sasmit Patra, "Demand for Special Category Status for Odisha.

Demand for Special Category status for Odisha

DR. SASMIT PATRA (Odisha): Hon. Deputy Chairman, Sir, I rise to demand Special Category Status for the State of Odisha. Today, I do not rise merely as a representative of the State of Odisha. I rise as the conscience of a State that has powered India's progress, borne nature's fury and stood tall, time and again, without ever faltering. Odisha does not seek sympathy. It is demanding justice, justice long overdue.

For over two decades under the indomitable leadership of Shri Naveen Patnaik, Odisha has made a dignified, consistent and rightful demand for Special Category Status. We have not raised our voice in anger. We have raised it in reason. But reason, when ignored for too long, must thunder. Odisha is the pillar of India's growth, the shield against nature's wrath. Odisha is the engine room of India's economy. Our coal powers industries. Our minerals build India's infrastructure. Our ports connect India to the world. Yet Odisha stands vulnerable, hon. Deputy Chairman, Sir, year after year, storm after storm. Super Cyclone, Phailin, Fani, Amphan, Yaas, the names change, but the destruction continues of Odisha.

While Odisha fuels India's rise, Odisha alone bears the brunt of devastation. Is this the federal vision enshrined in our Constitution? Is this the idea of cooperative federalism we speak of? Fairness is not a favour. Recognition is not a request. Special Category Status for Odisha is not an indulgence. It is a rightful recognition of Odisha's dual responsibility as the economic backbone of India and as the perennial front line against natural disasters. Odisha's fiscal health is strained because of factors beyond its control -- rebuilding infrastructure, rehabilitating millions, securing lives, all of these while contributing billions to the national exchequer. No other State is asked to sacrifice as much, contribute as much and yet to receive so little national assistance.